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Title: Need to recover illegal weapons from the Bodoland Territorial Area Districts (BTAD).

SHRI BADRUDDIN AJMAL (DHUBRI): Mr. Chairman, Sir, I am very thankful to you for permitting me to raise a matter of urgent public importance.

I wish to draw the attention of the House and the Government towards the present pathetic situation of BTAD area of Assam is once again witnessing massacre of innocent and poor people making the area tense. Two days back four businessmen were kidnapped and brutally killed in Baksa district of BTAD. The Bodo extremists have been targeting non-Bodos time and again killing hundreds of innocent non-Bodo people. In the year 1990, 25 Bengali Hindus were killed; in 1993, 50 Muslims, 10 others were killed; in 1994, 96 Muslims, 8 others and 9 Bodo people were killed; in the year 2006, 35 Hindu Assamese people were killed; in 2008, 51 Muslims, were killed; in the year 2012, 80 Muslims, 9 others and 24 Bodos were killed and in the year 2014, 52 Muslims have been killed. The State Government has totally failed to control the situation and have failed to take tough action against the culprits.

Under these wretched circumstances, the only hope left with us is the intervention of the Central Government in the matter. Therefore, I would like to request the hon. Home Minister through you to intervene in the matter and take stringent action against the guilty and ensure safety and security to Muslims and other non-Bodo people in the BTAD areas. I would also like to request that the illegal weapons from the BTAD areas may be recovered immediately and also impose President's rule.